

My dear

Sub: **TRAI Recommendations on Issues Relating to**
Satellite Radio Services

The Amit Mitra Committee in its report on Private Sector FM Broadcasting had suggested that a Satellite Radio Policy should be laid down by the Government. TRAI in its recommendations on the subject, sent on August 11, 2004 had indicated that this issue would be separately examined.

2. To formulate its recommendations on the issues, TRAI in line with its established practice, has completed a process of public consultations to ensure transparency and due consultation in its decision making process. This process included preparation of a Consultation Paper on the matter and holding Open House Discussions.

3. The consultation paper released on December 29, 2004 made an attempt to analyze the various issues relating to the rationale for Satellite Radio, regulation and monitoring, licensing and technical considerations.

4. An Open House discussion was held on 11th February 2005 in Delhi to obtain views of the general public and other stakeholders. TRAI received very useful inputs from the different stakeholders. All these inputs have been duly considered by TRAI, before finalising its recommendations on the subject.

5. Enclosed with this letter are the recommendations of TRAI on the subject (**Annexure 'A'**) and Consultation Paper issued by TRAI (**Annexure 'B'**).

6. A Press Note issued in this regard is also enclosed (**Annexure 'C'**).

7. The recommendations along with the text of this letter have been placed today on the TRAI website (www.traigov.in) for public information.

With regards,

Yours sincerely

(Pradip Baijal)

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